

In the National Company Law Tribunal, Jaipur

Item No. 217  
CP No. 96(ND)/2017  
TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

M/s. Dinesh Kumar Jalan & Ors. ....Applicant/Petitioners

VS.

M/s. Prestige City Developers Pvt. Ltd. And Ors. ....Respondent

Order delivered on 10.10.2019

Coram: MS. INA MALHOTRA, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : Sandeep Taneja, Adv.  
Yash Sharma, Adv.

ORDER

List along with connected matter i.e. CP 397(ND)/2017, TA No. 43/2018  
on 11.10.2019.

Sd-

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd-

(INA MALHOTRA)  
JUDICIAL MEMBER